

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 162 of 2020 (SZ)

IN THE MATTER OF:

Tribunal on its own motion-SUO MOTU based on the News item in India Today Web Portal Dated 21.08.2020, "several hospitalised after ammonia gas Leakage at dairy unit in Andhra Pradesh's Chittoor"

Versus

Union of India and 8 Ors.

.....Respondent(s)

INDEX

S. No	Particulars	Page No
01	Affidavit	01
02	Appendix	02 - 10
03	Annexure 1 : NGT order dated September 01, 2020	11-20
04	Annexure 2 : CPCB O.M. dated October 13, 2020	21-22
05	Annexure 3: Copy of the enquiry report submitted to District Collector	23-25
06	Annexure 4: The copy of the online transactions made by M/s Hatsun Agro Products Ltd., to contractors and Demand Draft handed over to workers	26-63

Place: Bengaluru

Date: 03.11.2020

S Suresh

DEPONENT

S. SURESH
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE (SOUTH)
MIN. OF ENV, FORESTS & CC, GOVT. OF INDIA
BENGALURU - 560 079. MOB : 9480672128



BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE) CHENNAI

ORIGINAL APPLICATION NO. 162 OF 2020

IN THE MATTER OF:

SUO MOTU CASE BASED ON THE NEWS ITEM IN INDIA TODAY WEB PORTAL DATED 21.08.2020, "SEVERAL HOSPITALISED AFTER AMMONIA GAS LEAKAGE AT DAIRY UNIT IN ANDHRA PRADESH'S CHITTOOR"

Versus

UNION OF INDIA AND 8 ORS

.....RESPONDENT(S)

REPORT OF THE JOINT COMMITTEE FILED ON BEHALF OF 6TH RESPONDENT CENTRAL POLLUTION CONTROL BOARD (CPCB) WITH REGARD TO HON'BLE TRIBUNAL ORDER DATED SEPTEMBER 01, 2020

I, S. Suresh, Son of S.R. Sathyanarayana, Hindu, aged about 58 years, having office at the Regional Directorate, Central Pollution Control Board, 1st & 2nd Floors, Nisarga Bhavan A-Block, Thimmaiah Main Road, 7th D Cross, Shivanagar, Bengaluru – 560 079 do hereby solemnly affirm and sincerely state as follows:

2. That I am presently working as Regional Director, Regional Directorate (South), Central Pollution Control Board (hereafter called as CPCB), Bengaluru and have been authorized to file the present report of the joint committee. I am fully conversant with the facts of the case and hence, competent and authorized to depose and swear the present report as under:
3. That the Hon'ble National Green Tribunal (Southern Zone), Chennai in Application No. 162 of 2020 order dated September 01, 2020 constituted the joint committee to inspect the area in question and to submit a detailed report. Accordingly the joint committee was constituted and inspection was carried out. The report of the joint committee is enclosed as **Appendix**.

DEPONENT

S. SURESH
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE (SOUTH)
MIN. OF ENV. FORESTS & CC, GOVT. OF INDIA
BENGALURU - 560 079. MOB : 9480672128

VERIFICATION

It is submitted that the report of the joint committee is prepared based on field investigations carried out by a joint committee. It is verified that the contents of the report are true and correct. Nothing has been concealed therein.

Signed and verified on this 03rd day of November 2020 at Bengaluru

DEPONENT

S. SURESH
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE (SOUTH)
MIN. OF ENV. FORESTS & CC, GOVT. OF INDIA
BENGALURU - 560 079. MOB : 9480672128

COUNSEL FOR

6th RESPONDENT



Report of the Joint Committee on

Tribunal on its own motion-SUO MOTU based on the News item in India Today Web Portal Dated 21.08.2020, “several hospitalised after ammonia gas Leakage at dairy unit in Andhra Pradesh’s Chittoor”

Vs

Union of India and 8 Ors

In

Original Application No.162 of 2020

Submitted to

**Before the National Green Tribunal
South Zone, Chennai**



**Central Pollution Control Board
Regional Directorate, Chennai
November 3, 2020**

REPORT OF THE JOINT COMMITTEE CONSTITUTED IN COMPLIANCE WITH THE HON'BLE NGT (SZ) ORDER DATED SEPTEMBER 01, 2020 IN ORIGINAL APPLICATION NO. 162 OF 2020 IN THE MATTER OF SUO MOTO CASE REGISTERED BY NGT.

1.0 Preamble

The National Green Tribunal (NGT) Southern Zone, Chennai in O. A. No. 162 of 2020 in the matter of SUO MOTO case has passed an order dated September 01, 2020 and the operative portion of the order is reproduced as under and the copy of the NGT order is annexed as *Annexure 1*:

“15.we feel it appropriate to appoint a joint committee comprising of 1) the District Collector, Chittoor District, 2) a Senior Officer from the Andhra Pradesh State Pollution Control Board as designated by the Chairman of Andhra Pradesh State Pollution Control Board 3) a Senior Officer from the Central Pollution Control Board, Regional Office, Chennai to inspect the unit in question and submit a factual as well as action taken report, including imposition of environmental compensation and compensation for the victims and remedial measures to be provided to avoid such things in future.....”

2.0 Constitution of the Joint Committee

In compliance with the order dated September 10, 2020; as a nodal agency, Central Pollution Control Board (CPCB), Regional Directorate (RD), Chennai vide letter dated September 29, 2020 requested the concerned organization/departments to nominate an official from their organization. Based on the nomination received from the concerned organization, CPCB vide office memorandum no. Tech/02/legal/RDC/2020-21/660 dated October 13, 2020 constituted a Joint Committee (*Annexure 2*), comprising the following members:

- i. Sh. Murali M S, District Revenue Officer, Chittoor, District Chittoor
- ii. Sh. Narendra Babu, Environmental Engineer, Regional Office, Tirupati, Andhra Pradesh Pollution Control Board (APPCB).
- iii. Smt. Poornima B M, Scientist D, CPCB, RD, Chennai

The Joint Committee over telephone discussed Terms of References (TOR) of the committee and decided to visit the site (M/s Hatsun Agro Production Ltd., Chittoor) on October 15, 2020.

2.1 Terms of References (ToR) of the Joint Committee

The following are the TOR of the joint committee:

- a. To inspect the unit in question and submit a factual as well as action taken report.
- b. To assess the environmental compensation for the violation committed by the unit applying the ‘principle of polluters pay’ and also applying the absolute liability principle.
- c. To verify whether any steps have been taken to pay compensation to the victims who have suffered on account of the incident.
- d. To suggest remedial measures to be provided by unit to avoid such things in future.

3.0 Site visit by the Joint Committee

CPCB (nodal agency) through telephone discussed the action plan to proceed further in compliance to the NGT order. The committee inspected the industry in question (M/s Hatsun Agro Products Ltd., Chittoor) on October 15, 2020 and interacted with industry officials, personnel who were present during the incident on August 20, 2020 and the victims of the incident.

3.1 About M/s Hatsun Agro Products Ltd.

3.1.1 General Information: M/s Hatsun Agro Products Ltd. is a dairy industry producing milk & flavoured milk – 25 KLD, curd & paneer-500 TPA, butter milk – 75 KLPA and ghee, cheese/butter – 400 TPA. The unit is located at Sy. No. 821 & 822, Vavilthota village, Bandapalli Panchayath, Puthalapattu Mandal, Chittoor District in about 6.58 acres with built-up area of 1.28 acres and green belt area of 2.0 acres.

M/s Hatsun Agro Products Limited is located at latitudes 13°18'52.0"N; Longitudes 79°06'23.9"E. The industry is surrounded by

North: Agricultural Land

South: Mango garden

East: High way

West: Hillock

The industry has total of 250 persons employed including 110 permanent workers and 140 contract workers.

3.1.2 Statutory Requirement:

The industry has obtained combined consent for operate (CFO) and Hazardous waste authorization valid up to February 28, 2021. In addition, the unit has also obtained Expansion CFO on January 5, 2019 valid up to November 30, 2023 from Andhra Pradesh Pollution Control Board (APPCB). Industry has started its production activities (Expansion) after obtaining the CFO of the Board valid up to November 30, 2023.

3.1.3. Process Description:

Milk is delivered to milk plant /dairy in cans /tankers. The milk in these containers are graded, emptied, measured by weight sample and bulked to provide continuity of supply to the pasteurizing equipment. To improve aesthetic quality of milk, it is filtered by removing visible foreign and suspended foreign particles by passing milk through filters (Nylon filters for cans, Line Filter for Tankers). Then it is chilled to <40C to prevent deterioration in its bacteriological quality during the interim period. Cooling is done through passing the milk in plate chiller with chill water as cooling media. Then it is stored to ensure uniform composition, to facilitate standardization of milk and also to maintain milk at low temperature so as to prevent any deterioration in quality prior to processing / product manufacture.

Description of market milk process:

To render milk safe for human consumption and to improve keeping quality of milk, the milk is processed in three stages viz. Standardization, Homogenization and Pasteurization. After pasteurization milk is immediately chilled to 4°C to retain the effect of pasteurization. Then it is stored in silos. The milk is packed automatically in Low Density Polyethylene (LDPE) pouches. The pouches are arranged in crates and sent to cold room, where it is stored at ≤5°C so as to check the bacterial growth. Finally, the pouches arranged in crates are dispatched to consumers in PUF insulated or refrigerated containers vehicles as per the orders received.

As per the consumers requirement, the milk is processed to produce curd, paneer, butter, buttermilk etc.

4.0 Incident at M/s Hatsun Agro Products Limited and causes for incident

An incident occurred in the industry at 6:00 PM on August 20, 2020 (Thursday) during the II shift (2 PM to 10 PM).

4.1 Sequence of events:

The industry has erected new ammonia receiver tank of capacity 2000 kgs in addition to the existing ammonia receiver (2000 kgs capacity) in view of expansion of the production.

August 17, 2020	The new ammonia receiver tank was erected.
August 20, 2020, 6:00 PM	The leak was noticed by technician Sh. N. Balaji while connecting the new ammonia receiver to the existing line. The leak of ammonia gas happened at the pipeline adjacent to the accumulator.
August 20, 2020, 6:02 PM	Sh. Balaji, Technician informed to Sh. A. Sendhil Kumar, senior assistant manager.
August 20, 2020, 6:05 PM	The 25 female were working the stacking of packed pouches of milk & curd into crates. Meanwhile, the workers inhaled the ammonia gas and the management staff evacuated the workers.
August 20, 2020, 6:06 PM	Sh. A. Sendhil Kumar along with electrician Sh. Silambarasan rushed to the spot wearing self-contained breathing apparatus (SCBA).
August 20, 2020, 6:14 PM	Sh. Silambarasan arrested the ammonia leak by tightening the bolts of the filter pipeline
August 20, 2020, 6:40 PM	Resumed the operation and stacking of packed pouches started.
August 20, 2020, 7:45 PM	The female workers started symptoms such as eye and throat irritation, vomiting, shortness of breathing, etc. due to inhalation of ammonia gas.
August 20, 2020, 7:50 PM	14 female workers were shifted to Chittoor Govt. Hospital
August 20, 2020, 8:30 PM	News item telecasted in electronic media

4.2 Causes for the incident:

The following are the possible reasons that caused ammonia gas leakage:

- i. The new ammonia receiver tank of 2000 kgs capacity was erected and the industry failed to follow the SOPs or proper procedure and started operation. While trying to connect to the existing pipeline charging with ammonia gas, the leakage happened due to the damage of gasket used in the filtration system.
- ii. Usually the liquid ammonia is sent to the accumulator through filtration system to arrest any particles before letting into cold storage area.
- iii. The industry failed to follow the SOPs and allowed the workers to operate while charging the new ammonia receiver. Once the gas leakage was noticed, failed to evacuate the workers immediately.
- iv. The industry failed to install the ammonia gas sensors with alarm system so as to alert the workers during leakage.
- v. Though the ammonia gas leak was arrested within 15 minutes duration, the risk assessment was not carried out after arresting the ammonia gas leak and allowed the workers to continue operation, due to which the health of the 14 female workers were affected.
- vi. The incident mainly happened due to lack of standard operating procedures (SOPs) for erecting the new ammonia receiver, operational negligence and lack of training to handle the emergency situation.

4.2 Details of the victims:

During the ammonia gas leakage, total of 25 female workers were working in the stacking of packed pouches adjacent to cold storage area. 14 workers inhaled the ammonia gases who were closely working at the incident spot. After 5 minutes of the incident, the workers were evacuated and sent outside the process area. Once the gas leak was arrested, the industry resumed operations and workers started stacking the milk & curd pouches. After one hour, 14 contract workers started the symptoms like eyes & nose irritation, burning sensation of heart, vomiting etc. 11 workers were shifted to Chittoor Govt. Hospital for treatment and 3 workers were shifted to SVIMS hospital at Tirupati due to critical conditions. The list of contract workers is given in the table below:

Table 1: List of contract workers admitted to hospital due to the inhalation of ammonia gas

S. No.	Name	Work area	Age	Address
1	Smt. K. Ammulu	Curd packing	35	M. Bandhapalli
2	Ms. Thenmai	Milk packing	24	Chinnkalagivi
3	Smt. Kanniya kumari	Curd packing	35	M. Bbandhapalli
4	Ms. Amrutha	Packing	25	Bodireddy Kanadriga

5	Smt. Vinu	Security	35	Chinna Bandhapalli Vavil Thota
6	Smt. T. R. Reka	Milk packing	30	Bandhapalli
7	Smt. Valliyamal	Curd packing	42	Chinnakalagiri
8	Smt. Vasanthi	Curd packing	34	Bandhapalli
9	Smt. Manjula	Milk packing	48	Chinnakalakiri
10	Smt. Vijaya P	Curd packing	44	Chinna Bandhapalli
11	Smt. Vijaya M	Milk packing	38	Pethabandri Palli
12	Smt. Visala	Curd packing	37	Chinna Kalagiri
13	Smt. Muthama	Curd packing	48	Chinnakalagiri
14	Smt. Malathi	Milk packing	40	Chinnakalagiri

5.0 Measures taken by Hatsun Agro Products Limited, District Collector, APPCB, Fire Department and Inspector of Factories after the incident

5.1 Measures taken by M/s Hatsun Agro Products Limited:

When the workers started showing the symptoms of vomiting, eye & nose irritation, breathlessness, the industry immediately arranged to send the 14 workers to the Chittoor Govt, Hospital located at 14.5 kms. 11 workers were treated at Govt. hospital Chittoor and were at stable conditions. The remaining 3 workers were further shifted to SVIMS hospital at Tirupathi due to the critical condition. The amount incurred for the treatment was borne by the industry and moral support was extended towards the family members.

However the industry failed to report the incident to APPCB and other concerned authorities, District Collector, Chittoor and APPCB, Regional Office were aware of the incident only after the news published in the local TV channels.

5.2 Immediate measures taken by the Collector & District Magistrate, Chittoor:

As per the instruction of the Collector, Chittoor a joint inspection was carried out by Deputy Chief Inspector of Factories, District Fire Officer, Deputy Commissioner of Labour, General Manager, District Industries Centre, Chittoor, Revenue Divisional Officer, Chittoor; APPCB, Regional Office, Tirupati and Deputy Superintendent of Police, Chittoor on August 20, 2020 at 9:45 PM and August 21, 2020 at 9:00 AM. The detailed enquiry report submitted to the District Collector is enclosed as **Annexure 3**. As per the report, the causes of the accident are as follows:

- i. The proper procedure not followed while erecting the new ammonia receiver.
- ii. Failed to prevent the workers working in the area while charging the ammonia.
- iii. Failed to provide the ammonia sensors to identify and give alarm to alert the workers if any leak of ammonia is there.
- iv. The work permit system thoroughly not checked but issued on 20-08-2020.

5.3 Measures taken by APPCB:

APPCB officials came to know about the accident of ammonia gas leakage from the news published in the local news channels at 8:30 PM on August 20, 2020. The officials immediately informed Deputy Inspector of Factories and rushed to the industry at 9:30 PM and conducted preliminary inspection. The ammonia concentration in ambient air was measured at 9:30 PM on August 20, 2020 with handheld PID gas detector. The concentration of ammonia was 209 $\mu\text{g}/\text{m}^3$ and at ETP was 348 $\mu\text{g}/\text{m}^3$ at the North Side of the industry which is within the standard of 400 $\mu\text{g}/\text{m}^3$. The predominant wind direction was N-W to S-E during monitoring. The concentration of ammonia was measured the next day (August 21, 2020) and observed to be 69.65 $\mu\text{g}/\text{m}^3$ at the accident area and no ammonia was detected in other areas.

APPCB also carried out manual ambient air quality monitoring for 24 hrs (August 20, 2020 to August 21, 2020) at the premises of the industry on August 20, 2020. The concentration of ammonia was 25.7 $\mu\text{g}/\text{m}^3$ which is within the standard limit of 400 $\mu\text{g}/\text{m}^3$. During the monitoring, the industry was not in operation. The copy of the analysis report is enclosed as Annexure 4. From the analysis result it was observed that the concentration of Particulate Matter (PM₁₀) was 196 $\mu\text{g}/\text{m}^3$ against the standard concentration limit of 100 $\mu\text{g}/\text{m}^3$ for 24 hrs. It was reported that, during monitoring vehicle movement was observed, hence there was increase in the concentration level of particulate matter.

6.0 Action taken by APPCB, Deputy Chief Inspector of Factories, District Fire Officer and M/s Hatsun Agro Products Limited post-accident.

6.1 Directions issued by APPCB

APPCB issued show cause notice to the industry vide order dated August 21, 2020 for not providing ammonia sensor, failed to handle hazardous chemicals and violation of the consent to operate conditions. On the same day, APPCB Zonal Office, Kurnool issued the Stop Production Order to the industry under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.31 (A) of Air (Prevention and Control of Pollution) Amendment Act, 1987 for non-compliance of Board directions and consent conditions.

The industry submitted compliance report and request letter dated August 26, 2020 to APPCB and after compliance verification, APPCB issued Revocation of Stop Production Order vide order dated September 17, 2020 with certain conditions under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.31 (A) of Air (Prevention and Control of Pollution) Amendment Act, 1987.

6.2 Directions issued by Inspector of Factories post-accident

A show cause notice RNo.961/2020, dated 25.08.2020 has been issued to the Management Sri D. Sathyanarayanan, Occupier and Sri. M. Bhaskaran, Manager for contraventions of Rules and Acts under the Factories Act 1948 and Andhra Pradesh Rules, 1950.

6.3 Directions by District Fire Officer, Chittoor

After the joint inspection of the industry, show cause notice was issued for not obtaining NOC from the fire department vide order dated 21.08.2020.

6.3 Actions taken by the industry

- i. The industry after receiving the Stop Production Order from APPCB, the operation was stopped and initiated actions for procuring ammonia gas sensors (3 nos) and alarm system (4 nos). The ammonia gas sensors (make: Ambetronics and model no GT-2500) and alarms are installed at ammonia receiver station and process hall to alert the workers during any leakage. At the process area, the automatic ventilator is also installed to capture and ammonia gas leak and release to the atmosphere.
- ii. During inspection, the committee verified the ammonia gas sensors and alarm system and also checked the working condition of the sensors and alarm.
- iii. The industry has installed water curtain system at the ammonia receiver tanks to dissolve in case of any accidental leak. The committee verified the working conditions.
- iv. The industry has also complied with the other conditions in the Stop Production Order.
- v. The industry has replied for the show cause notice issued by the Inspector of Factories vide letter dated. 21.10.2020.
- vi. The industry has applied for NOC from the fire department vide letter dated 04.09.2020.

7.0 Assessment of Environmental Compensation

The ammonia gas leakage at M/s Hatsun Agro Products Limited started at 6:00 PM on August 20, 2020 on top of cold storage area in the process hall. It was informed to the committee that the gas leakage was stopped within 15 minutes duration. The capacity of ammonia storage tank was 2 tons and as per available records 800 Kgs of ammonia was remaining in the tank. Out of which 1 kgs of ammonia is discharged into the environment due to leakage.

Ammonia is a naturally occurring chemical in the atmosphere, as well as an essential man-made chemical. It is represented by the chemical formula NH_3 . Ammonia in this form is also known as ammonia gas or anhydrous (“without water”) ammonia. At room temperature, ammonia is a colourless, pungent-smelling gas, lighter than air and has a high affinity for water. If ammonia gas escapes from a refrigeration system or a storage container in dry air, it will tend to rise to high areas or ceilings. However, ammonia may stay low to the ground in moist air, as the reaction between ammonia and water will form a white cloud that is heavier than air.

Ammonia gas is very irritating to the eyes, nose, and respiratory system. These health effects make it easy to detect low concentrations in the air. Depending on the concentration, exposure to ammonia can cause coughing, chest pain, breathing difficulty, bronchopneumonia, pulmonary edema and death from bronchial spasm. According to the Occupational Safety and Health Administration (OSHA), the least amount of ammonia which is found to be irritating to the eyes, nose and throat of the most sensitive individuals is 50 ppm.

In this case of gas leakage, the industry noticed the gas leak and arrested within 15 minutes, however, it was reported that around 1 kg of ammonia was released into air. The workers operating in the process area was evacuated within 5 minutes. The industry started its operation after 30 minutes without taking any risk assessment study and allowed the workers to operate. After one hour of operation, the workers started complaining of eyes, nose and throat irritation, vomiting etc. due to the continuous exposure of ammonia.

In this incident, there was no fatal and grievous, the workers after treatment from the Government Hospital were stable without any serious injuries and were discharged from the hospital.

The assessment of environmental damage is linked with serious cases of pollution, contamination and loss to biodiversity and is often dealt with environmental liability regulations and through environmental compensation under the ambit of 'polluter pays principle'. During visit to M/s Hatsun Agro Products Limited, committee members did not notice any visible damages to the industry, environment, properties and surrounding areas. The incident was confined to the process area and was not spread to outer area. The symptoms due to inhalation of ammonia gas were experienced only by the workers working in the process area. The workers working outside the process area did not experience any symptoms. Hence the committee has not calculated environmental compensation.

8.0 Compensations paid to the victims.

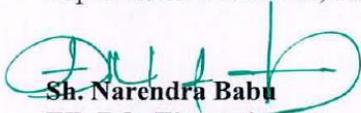
Total of 14 female contract workers working in the stacking area of the process showed the symptoms of ammonia inhalation such as eyes, nose & throat irritation, vomiting, breathing difficulty on August 20, 2020 at 7:40 PM. The workers were taken to Government Hospital, Chittoor for treatment. 11 workers after treatment were stable, however 3 workers whose condition was critical was shifted to SVIMS hospital at Tirupathi for further treatment. It was informed to the committee that, the 11 workers were admitted at Govt. Hospital, Chittoor was discharged from the hospital on August 24, 2020 and August 25, 2020 depending on recovery. The 3 workers admitted in SVIMS hospital was discharged on August 22, 2020 after recovery. The entire expenditure occurred for the treatment was borne the industry.

It was informed to the committee that, the 14 female contract workers were hired from four different agencies. The management after consultation with District Collector and MLA of the Chittoor district decided to pay a compensation of Rs 2 lakhs each for 11 workers and Rs 4 lakh each for 3 workers based on their condition of health during incident. Since the workers were hired through contractors, the compensation amount was realised through online banking on August 24, 2020 to the respective agencies namely M/s Security Intelligence Services In (Rs 2 lakhs), M/s EN Enterprises (Rs 12 lakhs), M/s Recruit India (Rs 12 Lakhs) and M/s Sriu enterprises (Rs 8 lakhs). The contractor's in turn prepared the demand draft and was handed over to the workers by Hon'ble MLA Sri. M002E S. Babu, 26.08.2020. The copy of the online transaction made by the industry to the contractors and demand draft given to workers is attached as *Annexure 4*.

9.0 Suggested remedial measures to evade such accidents in future.

- i. Minor leaks, mainly in the refrigeration plant room (less often in the condenser location) occasionally occur. These leaks are usually from shaft seals, pipe flanges or valve stems. Seals, flanges and gaskets shall be regularly inspected, without dismantling. Leak test should be conducted in all piping, valves, seals, flanges, and other pertinent equipment at frequent intervals.
- ii. While erecting any new ammonia receiver or repairing, proper Standard Operating Procedure (SOP) has to be followed to avoid accidents. The SOPs shall be prepared for all industrial activities handling hazardous chemicals.
- iii. The industry shall carry out comprehensive safety audit and identify the non-compliances and corrective measures shall be taken for compliances. Emergency plans shall be established to deal with leaks. The risk assessment study shall be carried out to identify the control measures required in an emergency.
- iv. The ammonia gas sensors and alarm system with automatic ventilators shall be installed at appropriate places where gas leak is suspected, so that any gas leaked is detected are immediately alerted to the employees. The sensors, alarms and ventilators should be frequently checked and maintained.
- v. Trained and qualified operators shall be permitted to operate ammonia systems and hands on training shall be given to all employees working with ammonia. To conduct mock drills to the employees, so that the employees will be prepared for emergency in terms of minor or major accidents.
- vi. To fire fighting equipment / fire hydrant system at appropriate locations and to obtain NOC from the fire department.
- vii. To develop 33 % of total area as a green belt along the industry premises.

Report dated October 29, 2020



Sh. Narendra Babu
EE, RO- Tirupati
Andhra Pradesh Pollution Control Board



Sh. Murali M S
District Revenue Officer &
Additional District Magistrate Chittoor



Smt. Poornima B M
Scientist D
Central Pollution Control Board
Regional Directorate - Chennai

Item No.02:

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 162 of 2020 (SZ)

(Through Video Conference)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU

Based on the News item in India Today Web Portal

Dated 21.08.2020, “ several hospitalised after ammonia gas
Leakage at dairy unit in Andhra Pradesh’s Chitoor”.

Versus

...Applicant(s)

- 1) Union of India, Ministry of Environment,
Forest and Climate Change,
Rep. by its Secretary,
Indira Paryavaran Bhavan, Jorbagh Road,
New Delhi - 110 003.
- 2) The Chief Secretary to Government of Andhra Pradesh,
1st Block, 1st Floor, Interim Government Complex,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.
- 3) Special Chief Secretary of Andhra Pradesh,
Department of Environment,
Forest, Science and Technology,
4th Block, Ground Floor, Room No:268,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.
- 4) Special Chief Secretary of Andhra Pradesh,

Department of Industries and Commerce,
2nd Block, Ground Floor, Room No:102,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.

5) Principal Secretary of Andhra Pradesh,
Department of Labour, Factories,
Boilers & Insurance Medical Services,
5th Block, Ground Floor, Room No:159,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.

6) The Chairman,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi-110032

7) The Chairman,
Andhra Pradesh Pollution Control Board,
D.No. 33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamalavari Street,
Kasturibaipet Vijayawada – 520 010.

8) The District Collector,
Chittoor District,
District Collector Office,
Collectorate, Chittoor,
Andhra Pradesh - 517002.

9) Hatsun Agro Products Limited,
Rep. by its Managing Director,
Sy.No 821 & 882, M. Bandapalli Village,
Putalapattu Mandal, Chittoor,
Andhra Pradesh - 517 124.

...Respondent(s)

Date of hearing: 01.09.2020.

CORAM:

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER

HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER

For Applicant(s): By Court

For Respondent(s): Smt. Maduri Donti Reddy for R2 to R5, R7 & R8

ORDER

1. The above case has been SuoMotu registered by this Tribunal on the basis of the online publication made in India Today in their Web Portal dated, 21.08.2020 under the caption “ **Several hospitalised after ammonia gas leakage at dairy unit in Andhra Pradesh’s Chittoor.**”
2. It is alleged in the online publication that there was an ammonia gas leakage incident which occurred in dairy plant located at Bandapalli Village in Chittoor District of Andhra Pradesh and 15 to 25 people were hospitalised due to its impact on them.
3. It is also seen from the report that due to the timely intervention of the District collector, Chittoor the gas leakage has been brought under control.
4. According to the news paper report, this incident happened

in Hatson company milk process unit near Putalapattu at 6 pm at 20.08.2020. Labourers who were working in the unit suffered on account of leakage and they were shifted to hospital.

5. It is also alleged that there were negligence writ large on the part of the management in not taking care of providing necessary maintainance of the unit to avoid such incidents.
6. It is also alleged in the report that on 27th June there were similar incidents which occurred in SPY Agro Industries in Kurnool district of Andhra Pradesh and one worker had died. Further two days thereafter, another gas leakage incident which occurred at Sainor Life Sciences in Visakhapatnam's Jawaharlal Nehru Pharma City, Parwada Andhra Pradesh.
7. Ongoing through the allegations in the report, we are satisfied that there arises a substantial question of environment which requires the interference of this Tribunal for permanent resolution.
8. When the matter came up for hearing for admission today through Video Conference, Smt. Maduri Donti Reddy represented respondents 2 to 5, 7 and 8. Issue notice to

respondents 1, 6 and 9.

9. We have also received an enquiry report submitted by the committee constituted by the District Collector, Chittoor to enquire into the matter where, after enquiry, they have made the following observation and action taken:

“I submit that basing on the news item in T.V. news channel about the Ammonia gas leak in factory Hatsun Agro Products Limited, M. Bandapalli Village, Puthalapattu Mandal, Chittoor District. Immediately rushed to the factory and conducted enquiry. In our enquiry it is came to know that while erecting the new ammonia receiver or two tons in addition to the existing of two tons ammonia gas took place at pipeline adjacent to the accumulator because of giving standing nearby and observing, he immediately informed to the senior assistant manager A. Senthil Kumar. A. Senthil Kumar along with electrician by name Silambarasan rushed to the leaking spot and arrested the ammonia leak by tightening the bolts of the line filter of pipeline. By that time 25 female workers were working and attending the stacking of packed pouches of Milk and Curd into the crates. Meanwhile the female workers 14 members got inhaled the ammonia and they were sent out by the management staff and made the repairs by the A. Senthil Kumar and Silambarasan

arrested the ammonia leak by 6.14 P.M. using the self contained breathing apparatus (SCBA). Subsequently Chittoor, around 6.40 P.M. they restarted working at milk packing area. But due to some of the ammonia traces inside the working area the workers again inhaled the ammonia. At around 7.45 P.M. the female workers started getting vomiting due to inhalation of ammonia gas traces inside the packing hall. Immediately the effected female workers 14 members were shifted to the local hospital further shifted to Government hospital Chittoor, 3 of them were shifted to SVIMS for further treatment.

Cause of the accident:

1. The proper procedure not followed while erecting the new ammonia receiver.
2. Failed to prevent the workers working in the area while charging the ammonia.
3. Failed to provide ammonia sensors to identify and give alarm to alert the workers if any leak of ammonia is there.
4. The work permit system thoroughly not checked but issued on 20.08.2020.

Action taken:

1. Show causes notice to the factory management both Occupier & Manager as per Factories Act.
2. Report submitting by the E.E. PCB, Tirupathi to the Board Office, APPCB, Vijayawada for

information and necessary action.

3. Issuing notice by District Fire Officer for not obtaining the NOC from the Fire Department.

10. It is also seen from the report that Andhra Pradesh Pollution control Board had issued a stop production order dated 21.08.2020, noting the non-compliance of certain directions provided under the conditions in the consent to establish and consent to operate.
11. It is not seen from the report as to whether any steps have been taken to assess the environmental compensation for the violation committed by the unit applying the 'principle of polluters pay' and also applying the absolute liability principle evolved by the Hon'ble Apex court in several cases of similar nature.
12. It is also not clear from the report as to whether any steps have been taken to pay compensation to the victims who have suffered on account of this incident as inhalation of ammonia will lead to health hazards.
13. It is also not clear as to whether this has spread outside so as to affect the environment as such or any other person other than the employees of the unit have been affected on account of the

same.

14. In respect of other two incidents mentioned in the news paper report, already proceedings are pending before the Principal Bench on the basis of the Suo-Motu case registered as *Original Application No. 107 of 2020 (In Re: News Item published in the local daily “Indian Express Sunday” dated 28.06.2020 titled “ Gas Leak in Agro company Claims life on one”)* and *Original Application No. 106 of 2020 (In Re: News Item published in the local daily “ Economic Times” daily dated 30.06.2020 titled “Another Gas Leakage at Vizag Factory Kills two, critically injured four.)”* so there is no need for this bench to consider this incidents in this matter.

15. So, under such circumstances, in order to ascertain the present state of affairs, we feel it appropriate to appoint a joint committee comprising of 1) the District Collector, Chittoor District, 2) a Senior Officer from the Andhra Pradesh State Pollution Control Board as designated by the Chairman of Andhra Pradesh State Pollution Control Board 3) a Senior Officer from the Central Pollution Control Board, Regional Office, Chennai to inspect the unit in question and submit a factual as well as action taken report, including imposition of

environmental compensation and compensation for the victims and remedial measures to be provided to avoid such things in future.

16. The Central Pollution Control Board, Regional Office, Chennai will be the nodal agency for co-ordination and for providing all necessary logistics for this purpose.

17. The committee is directed to submit the report to this Tribunal within a period of two months i.e., on or before 04.11.2020 by e-filing after complying with all the procedures including production of required hard copies.

18. The Registry is directed to communicate this order to the members of the committee and also to the official respondents immediately by e-mail, along with the copy of the paper report and the gist of Suo – Motu proceedings with full cause title, so as to enable them to comply with the direction and also to file their independent response regarding the allegation in the paper report before the next hearing date.

19. For consideration of report and appearance of parties and completion of pleadings, post on 04.11.2020.

.....J.M.

(Justice K. Ramakrishnan)

.....E.M.

(Shri. Saibal Dasgupta)

**O.A. No.162/2020
01st September 2020. Sr.**





CENTRAL POLLUTION CONTROL BOARD
Ministry of Environment, forest & Climate Change, Govt. of India

Tech/02/legal/RDC/2020-21/660

October 13, 2020

OFFICE MEMORANDUM

Sub: Constitution of Joint Committee as per the directions of Hon'ble NGT (SZ) in the matter of O.A. No. 162 of 2020 (SZ) in a SUO MOTO case.

Ref.: Hon'ble NGT (SZ) order dated September 1, 2020

The Hon'ble NGT, Southern Bench, Chennai in the matter of Original Application No. 162/2020 (SZ) vide order dated September 1, 2020 has constituted a committee comprising of 1) the District Collector, Chittoor District, 2) a Senior Officer from the Andhra Pradesh State Pollution Control Board as designated by the Chairman of Andhra Pradesh State Pollution Control Board 3) a Senior Officer from the Central Pollution Control Board, Regional Office, Chennai to inspect the unit in question and submit a factual as well as action taken report within **04.11.2020**. CPCB is a nodal agency for co-ordination and submission of report.

In view of above, a Joint Committee, with the following members is being constituted herewith based on the nominations received from the respective institutions/Departments:

Constitution of Joint Committee

S. No.	Name, designation, contact number & email id	Organization with address	Capacity
1	Sh. Murali M S District Revenue Officer Mobile No.: 9491077003 Email: dro.cttr@gmail.com	Chittoor, District Chittoor	Member
2	Sh. Narendra Babu Environmental Engineer Mobile:9866776730 Email: rotpt-ee1@appcb.gov.in	Regional Office, Tirupati Andhra Pradesh Pollution Control Board.	Member
3	Smt. Poornima B M Scientist D Mobile: 9880805893 Email: poornima.cpcb@nic.in , bm.poornima@gmail.com	Regional Directorate, Chennai Central Pollution Control Board	Member

.....2/-

Regional Directorate (Chennai), Second Floor, 77 - A, South Avenue Road, Ambattur Industrial Estate,
Chennai, Tamil Nadu 600 058

Mobile: 9480672128, E-mail: rdchennai.cpcb@nic.in, cpcbrcchennai@gmail.com,

Head Office: Parivesh Bhawan, East Arjun Nagar, Delhi – 110 032
Telephone: 011 – 43102030, Fax 22305793, 22307078, 22301932, 22304945
E-mail: cpcb@nic.in, Website: www.cpcb.nic.in



CENTRAL POLLUTION CONTROL BOARD
Ministry of Environment, forest & Climate Change, Govt. of India

-2-

Terms of Reference:

1. To inspect the unit in question and submit a factual as well as action taken report.
2. To assess the environmental compensation for the violation committed by the unit applying the 'principle of polluters pay' and also applying the absolute liability principle.
3. To verify whether any steps have been taken to pay compensation to the victims who have suffered on account of the incident.
4. To suggest remedial measures to be provided by unit to avoid such things in future.
5. To submit the report to the tribunal within a period of two months i.e. November 4, 2020
6. CPCB, Regional Office, Chennai is a nodal agency for co-ordination and submission of report.

S. Suresh

(S. Suresh)

Regional Director

9480672128

cpcbsuresh@gmail.com

To

1. Sh. Murali M S, DRO, Chittoor
2. Sh. Narendra Babu, EE, RO Tirupati, APPCB
3. Smt. Poornima B M, CPCB, RDC, Chennai

Copy to:

1. Sri. Narayana Bharat Gupta, IAS, District Collector & Magistrate , Chittoor
2. Sh. Vivek Yadav, IAS, Member Secretary, APPCB, Vijayawada
3. Sh. S. K. Gupta, AD, DH- IPC-IV, CPCB, Delhi
4. Shri. G. Rambabu, Sci-E, DH - Law Section, CPCB, Delhi

S. Suresh

(S. Suresh)

**Regional Directorate (Chennai), Second Floor, 77 - A, South Avenue Road, Ambattur Industrial Estate,
Chennai, Tamil Nadu 600 058**

Mobile: 9480672128, E-mail: rdchennai.cpcb@nic.in, cpcbrcchennai@gmail.com,

**Head Office: Parivesh Bhawan, East Arjun Nagar, Delhi – 110 032
Telephone: 011 – 43102030, Fax 22305793, 22307078, 22301932, 22304945
E-mail: cpcb@nic.in, Website: www.cpcb.nic.in**

**ENQUIRY REPORT INTO A SERIOUS ACCIDENT THAT OCCURRED IN HATSUN
AGRO PRODUCTS LIMITED, CHINNA BANDAPALLY VILLAGE, PUTHALAPATTU
MANDAL CHITTOOR DISTRICT ON 20-08-2020 at 6.00 P.M.**

Name & address of the factory : Hatsun Agro Products Limited,
ChinnaBandapalli Village,
Puthalapattu Mandal,
Chittoor District.

R.No. : 99256

Date and time of accident : 20-08-2020, II Shift (2 P.M to 10 P.M)
at 06.00 P.M.

Nature of accident : Serious Accident

Name, designation & age of the
Injured Persons : Contract Workers,
Working at Stacking of Milk Pouches
(List enclosed)

Location of accident : On top of Cold Room at Ammonia
pipe line

Date of enquiry : 20-08-2020 At 9.45 P.M and on
21-08-2020 at 9.00 A.M

Enquired by : 1. Deputy Chief Inspector of Factories
2. District Fire Officer
3. Deputy commisioner of Labour
4 .GM DIC, Chittoor
5. Revenue Divisional Officer, Chittoor
6. Pollution Control Board, Tirupati
7. DSP, Chittoor

I submit that basing on the news item in T.V news channel about the Ammonia gas leak in factory Hatsun Agro Products Limited, M.Bandapalli Village, Puthalapattu Mandal, Chittoor District. Immediately rushed to the factory and conducted enquiry. In our enquiry it is came to know that while erecting the new ammonia receiver of two tons in addition to the existing of two tons ammonia receiver and while trying to connect to the existing line by charging with ammonia the leak of ammonia gas took place at pipeline adjacent to the accumulator because of giving pressure with ammonia supply. The leak was noticed by the technician N.Balaji who was standing nearby and observing, he immediately informed to the senior assistant manager A.Sendhil Kumar. A.Sendhil Kumar along with electrician by name Silambarasan rushed to the leaking spot and arrested the ammonia leak by tightening the bolts of the line filter of pipeline. By that time 25 female workers were working and attending the stacking of packed pouches of Milk and Curd into the crates. Meanwhile the female workers 14 members got inhaled the ammonia and they were sent out by the management staff and made the repairs by the A.Sendhil Kumar and Silambarasan arrested the ammonia leak by 6.14 P.M. using the self contained breathing apparatus (SCBA). Subsequently at around 6.40 P.M they restarted working at milk packing area. But due to some of the ammonia traces inside the working area the workers again inhaled the ammonia. At around 7.45 P.M the female workers started getting vomiting due to inhalation of ammonia gas traces inside the packing hall. Immediately the effected female workers 14 members were shifted to the local hospital further shifted to Government hospital chittoor, 3 of them were shifted to SVIMS for further treatment.

Cause of the accident: 1. The proper procedure not followed while erecting the new ammonia receiver.

2. Failed to prevent the workers working in the area while charging the ammonia.

3. Failed to provide ammonia sensors to identify and give alarm to alert the workers if any leak of ammonia is there.

4. The work permit system thoroughly not checked but issued on 20-08-2020.

Action taken: 1.Show causes notice issuing to the factory management both Occupier & Manager as per Factories Act.

2. Report submitting by the E.E PCB, Tirupathi to the Board Office, APPCB, Vijayawada for Information and necessary action.

3. Issuing notice by District Fire Officer for not obtaining the NOC from the Fire Department.

REC. B...
21/8/2020
Dy C.I.F. Chit.

M. Balaji
21/8/2020
Asst. Manager

S. Suresh
21/8/2020
Gen. Mgr, Chit.

B. R. G.
21/8/2020
DIST. FIRE OFFICER
CHITTOOR
(B. Balaji)

[Signature]
21/8/2020
EE, APPCB
Tirupathi

[Signature]
21/8/2020
RDO, Chittoor

SNO	NAME	WORK AREA	AGE	ADDRESS-1	ADDRESS-2	PHONE
	K.Ammulu	Curd Packing	35	M.bandhapalli	Puthalapattu	9000928300
2	Thenmai	Milk Packing	24	chinnkalagivi	Pennuru	6302405744
3	Kanniyakumari	Curd Packing	35	M. Bandhapalli	Puthalapattu	9398263610
4	Amrutha	Packing	25	bodireddy kanadriga	Chinna kalakri Puthalapattu	9885013343
5	vinu	security	35	chinna bandhapalli Vavil Thota	Puthalapattu	8985707147
6	T.R. Reka	Milk Packing	30	Bandhapalli	Puthalapattu	7993498751
7	Valliyamal	Curd Packing	42	Chinnakalagiri	Penumuru	9985564347
8	vasanthi	Curd Packing	34	Bandapalli	Puthalapattu	9676318115
9	Manjula	Milk Packing	48	Chinnakalakiri	penumuru	6300356861
10	Vijaya P	Curd Packing	44	Chinna Bandhapalli	Penumuru	6300356861
11	Vijaya M	Milk Packing	38	Pethabandri Palli	Bandhapalli Puthalapattu	8722443216
12	Visala	Curd Packing	37	Chinna Kalagiri	Penumuru	9052448034
13	Muthama	Curd Packing	48	chinnakalagiri	Penumuru	8328258990
14	Malathi	Milk Packing	40	Chinnakalagiri	Penumuru	8106867197

HATSUN AGRO PRODUCT LIMITED

Instrument Details

Batch Ref	: COR16195KMC0120200824103018	My-Product	: VENPAY
Inst. Ref	: 0005608024	Bank Product	: NEFT
Activation Date	: 24/08/2020	Debit A/C	: 04622970000030
Amount	: 2,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 462
UTR Sr No.	: KKBK202375041442	Inst MICR No.	:

Beneficiary Details

Beneficiary Code	:	Name	: Security Intelligence Services In
Bank	: 229	Address	:
Branch	: IC10000071	Email	: rohit1.kumar@sisindia.com,akdubey@sisindia.com
IFSC Code	: ICIC0000071	Mobile	: 7708770950
Account	: 007105001359	Charge	: 0

Processing Details

Present Dt	: 24/08/2020	Debit Dt	: 24/08/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 10064380542020	Credit Ref	:
Credit Narration	:	Maker Dt	: 24/08/2020 10:33:32
Debit Ref	:	Checker 1 Date	:
Reject Remarks	:	Checker 2 Date	: 24/08/2020 10:46:27
Remarks	:	Sender Dt	: 24/08/2020
Maker	: BANKADMIN3	Cleared Dt	: 24/08/2020
Checker 1	:	Sent By	:
Checker 2	: Chandramogan		

Payment Details

Payment Details 1	:	Payment Details 3	: 10064380542020
Payment Details 2	: 0005608024	Payment Details 4	:

Enrichment Details

Invoice No.	Invoice Date	Gross Amount	Deduction TDS	Deduction Other	Net Amount
EMERGENCY ADV	24/08/2020	200000	-	0	200000.00



Note: "This is a system generated voucher, Signature is not required"

రసీదు(Receipt)

26-08-2020

పూతల పట్టు మండలం, చిన్న బండపల్లి సి. విను, W/o నాగరాజు అను నేను SIS Security service కాంట్రాక్టు(Contract) లో సాధారణ సెక్యూరిటీ గార్డ్ గా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), ICICI BANK ద్వారా Demand Draft No: 500970 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.



సంతకము

VALID FOR THREE MONTHS ONLY
DATE 2 0 10
D D M M Y Y Y Y

Drawee Branch
63101 NELLORE
DD No. 500970

A/C PAYEE ONLY
AICICI Bank

ON DEMAND PAY
TWO LAKH ONLY

RUPEES
₹ 2,00,000.00

Purchaser Name: SECURITY AND INTELLIGENCE SERVICES
TL/2/6 Not Above 2,00,000.00

2503DICEBPAY
AICICI BANK LIMITED

[Signature]
Authorized Signatory
Please sign above

[Signature]
Authorized Signatory

Issuing Branch

⑈ 500970⑈ 000229000⑈ 002503⑈ 16

Name:- C. Vinu
Contract:- SIS Agnry.

HATSUN AGRO PRODUCT LIMITED

Instrument Details

Batch Ref	: COR16195KMC0120200824103018	My-Product	: VENPAY
Inst. Ref	: 0005609791	Bank Product	: NEFT
Activation Date	: 24/08/2020	Debit A/C	: 04622970000030
Amount	: 12,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 462
UTR Sr No.	: KKBK202375041445	Inst MICR No.	:

Beneficiary Details

Beneficiary Code	:	Name	: EN ENTERPRISES
Bank	: 019	Address	:
Branch	: IDI000K011	Email	:
IFSC Code	: IDIB000K011	Mobile	: 9843054881
Account	: 6756395096	Charge	: 0

Processing Details

Present Dt	: 24/08/2020	Debit Dt	: 24/08/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 10064380522020	Credit Ref	:
Credit Narration	:	Maker Dt	: 24/08/2020 10:33:32
Debit Ref	:	Checker 1 Date	:
Reject Remarks	:	Checker 2 Date	: 24/08/2020 10:46:27
Remarks	:	Sender Dt	: 24/08/2020
Maker	: BANKADMIN3	Cleared Dt	: 24/08/2020
Checker 1	:	Sent By	:
Checker 2	: Chandramogan		

Payment Details

Payment Details 1	:	Payment Details 3	: 10064380522020
Payment Details 2	: 0005609791	Payment Details 4	:

Enrichment Details

Invoice No.	Invoice Date	Gross Amount	Deduction TDS	Deduction Other	Net Amount
EMERGENCY ADV	24/08/2020	1200000	-	0	1200000.00

GSTIN : 37ABOPE9451C1ZL

Pan No. : ABOPE9451C

Cell : 9843054881
9543300043

EN ENTERPRISES

రసీదు(Receipt)

Date : _____

26-08-2020

పెనుమూరు మండలం, చిన్నకలికిరి కే. మాలతీ, W/o రాజా అను నేను EN ఎంట్రప్రైజెస్
కాంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-
2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), INDIAN BANK ద్వారా
Demand Draft No: 774355 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని
స్వీకరించడము ఆనందంగా ఉన్నది.

K. mabale
సంతకము



इंडियन बैंक
Indian Bank

(कारिगरी शाखा / ISSUING BRANCH)
K MALATHI

KAMHAVARPALAYAM (00113)

मार्गे जाने पर ON DEMAND PAY

TWO LAKHS

दो लाखे RUPEES

शुद्धे आदेश पर OR ORDER

APP Name: EN ENTERPRISES

शुद्ध मूल्य के लिये अतः कर्ते FOR VALUE RECEIVED

₹ 2,00,000.00

इंडियन बैंक की सभी शाखाओं में समुदाय पर देता।
Payable at par at all branches of Indian Bank

MDDB774355

CHITTOOR

(Dravasee Branch)

T19MDDB

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35780

[Signature]

आधिकृत हस्ताक्षरकर्ता
Authorized Signatory (S.S. No.)

[Signature]

आधिकृत हस्ताक्षरकर्ता
Authorized Signatory (S.S. No.)

Please see above

Name: K. malathi

Contract: EN Enterprises

GSTIN : 37ABOPE9451C1ZL

Pan No. : ABOPE9451C

Cell : 9843054881

9543300043

EN ENTERPRISES

26-08-2020

Date : _____

పెనుమూరు మండలం, చిన్నకలికిరి ఎస్. మంజూల, W/o మురుగన్ అను నేను EN ఎంటర్ప్రైజెస్ కాంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), INDIAN BANK ద్వారా Demand Draft No: 774356 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

స్రీ లక్ష్మణ
సంతకము



इंडियन बैंक
Indian Bank
(संयुक्त शक्ति / ISSUING BRANCH)

KAMMAVARPALAYAN (00113)

S MANJULA

मांगे जाने पर ON DEMAND PAY

रुपये RUPEES

TWO LAKHS ONLY

OR ORDER

शुद्ध अक्षर पर

₹ 2,00,000.00

प्रप्त मूल्य के लिये अदा करें FOR VALUE RECEIVED

App Name: EN ENTERPRISES

Payable at par at all branches of Indian Bank

MDDB774356

CHITTOOR

(अनुमोदित ड्राव्से ब्रान्च)

T19/MDDB

⑆ 7 7 4 3 5 6 ⑆ 0 0 0 0 1 9 0 0 0 ⑆

16

9 8 7 6 5 4 3 2 1

2. **वैधता अवधि: 3 महीने / Validity: three months only**

D D M M Y Y Y Y

OR ORDER

शुद्ध अक्षर पर

₹ 2,00,000.00

प्रप्त मूल्य के लिये अदा करें FOR VALUE RECEIVED

App Name: EN ENTERPRISES

Payable at par at all branches of Indian Bank

MDDB774356

CHITTOOR

(अनुमोदित ड्राव्से ब्रान्च)

T19/MDDB

⑆ 7 7 4 3 5 6 ⑆ 0 0 0 0 1 9 0 0 0 ⑆

16

INDIA
KAMMAVARPALAYAN
S. Manjula
35700
अधिकृत हस्ताक्षरकर्ता
Authorized Signatory (S.S. No.)
अधिकृत हस्ताक्षरकर्ता
Authorized Signatory (S.S. No.)
Please sign above

Name: S. Manjula
Contract: EN Enterprises

GSTIN: 37ABOPE9451C1ZL

Pan No. : ABOPE9451C

Cell : 9843054881
9543300043

EN ENTERPRISES

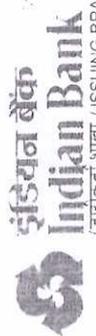
రసీదు(Receipt)

Date : _____

26-08-2020

పెనుమూరు మండలం, చిన్నకలికిరి ఎస్. తెన్నయి, W/o గిరిబాబు అను నేను EN ఎంటర్ప్రైజెస్ సంస్థ(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 4,00,000 (అక్షరాలా నాలుగు లక్షల రూపాయలు మాత్రము), INDIAN BANK ద్వారా Demand Draft No: 774352 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

S. Thenmai
సంతకము



इंडियन बैंक
Indian Bank

(आंकड़ों शीट / ISSUING BRANCH)

SAMBALU THENTAI

मांगे जाने पर ON DEMAND PAY

FOUR LAKHS ONLY

रुपये RUPEES

प्राप्त मूल्य के लिये अदा करें FOR VALUE RECEIVED

App Name: EN ENTERPRISES

इंडियन बैंक की सभी शाखाओं में सममूल्य पर देय।
Payable at par at all branches of Indian Bank

MDDB774352

CHITTOOR

(आंकड़ों शीट / Drawee Branch)

T19/MDDB

⑈ 774352⑈ 000019000⑈

16

Name: S.Thammai
contract: EN Enterprises.

2

D D M M Y Y Y

आंकड़ों शीट OR ORDER

₹ *****400000.00



S. Thammai
35700
अंकित आंकड़ों शीट
Authorised Signatory (S.S. No.)
Please sign above

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GSTIN : 37ABOPE9451C1ZL

Cell : 9843054881
9543300043

Pan No. : ABOPE9451C

EN ENTERPRISES

26-08-2020

Date : _____

పూతల పట్టు మండలం, M. బండపల్లి టి ఆర్. రేఖ, W/o వినోద్ అను నేను EN ఎంటర్ప్రైజెస్
కాంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-
2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), INDIAN BANK ద్వారా
Demand Draft No: 774353 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని
స్వీకరించడము ఆనందంగా ఉన్నది.

Rekha
సంతకము

KAMINIVARIPALAYAM(00113)



(अभिकर्ता शाखा / ISSUING BRANCH)

T REKHA

मांगे जाने पर ON DEMAND PAY

TWO LAKHS ONLY

रुपये RUPEES

OR ORDER

₹ 200000.00

श्राव्य मूल्य के लिये अदा करें FOR VALUE RECEIVED

App Name: EN ENTERPRISES

इंडियन बैंक की सभी शाखाओं में सम्मूल्य पर देय।

Payable at par at all branches of Indian Bank

MDDE774353

CHITTOOR

(अभिकर्ता शाखा / Issuing Branch)

T19/MDDB

774353 00019000

15

Name: T. Rekha

Contract: EN Enterprises.

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2

DDMMYY

OR ORDER

₹ 200000.00

श्राव्य मूल्य के लिये अदा करें FOR VALUE RECEIVED

App Name: EN ENTERPRISES

इंडियन बैंक की सभी शाखाओं में सम्मूल्य पर देय।

Payable at par at all branches of Indian Bank

MDDE774353

CHITTOOR

(अभिकर्ता शाखा / Issuing Branch)

T19/MDDB

774353 00019000

15

Name: T. Rekha

Contract: EN Enterprises.

Handwritten signature and stamp: T. Rekha, 25/10/2018, CHITTOOR, Authorised Signatory (S.S.No.)

GSTIN : 37ABOPE9451C1ZL

Pan No. : ABOPE9451C

Cell : 9843054881
9543300043

EN ENTERPRISES

రసీదు(Receipt)

Date : 26-08-2020

పెనుమూరు మండలం, చిన్న బండపల్లి పి. విజయ, W/o మల్లేశ్వర అను నేను EN ఎంటర్ప్రైజెస్ కంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), INDIAN BANK ద్వారా Demand Draft No: 774354 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

సంతకము

HATSUN AGRO PRODUCT LIMITED

Instrument Details

Batch Ref	: COR16195KMC0120200824103018	My-Product	: VENPAY
Inst. Ref	: 0005608672	Bank Product	: NEFT
Activation Date	: 24/08/2020	Debit A/C	: 04622970000030
Amount	: 12,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 462
UTR Sr No.	: KKBK202375041440	Inst MICR No.	:

Beneficiary Details

Beneficiary Code	:	Name	: RECRUIT INDIA
Bank	: 211	Address	:
Branch	: UTIB001767	Email	: sales@recruitindia.net
IFSC Code	: UTIB0001767	Mobile	: 044-48565711
Account	: 919020019477234	Charge	: 0

Processing Details

Present Dt	: 24/08/2020	Debit Dt	: 24/08/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 10064380532020	Credit Ref	:
Credit Narration	:	Maker Dt	: 24/08/2020 10:33:32
Debit Ref	:	Checker 1 Date	:
Reject Remarks	:	Checker 2 Date	: 24/08/2020 10:46:27
Remarks	:	Sender Dt	: 24/08/2020
Maker	: BANKADMIN3	Cleared Dt	: 24/08/2020
Checker 1	:	Sent By	:
Checker 2	: Chandramogan		

Payment Details

Payment Details 1	:	Payment Details 3	: 10064380532020
Payment Details 2	: 0005608672	Payment Details 4	:

Enrichment Details

Invoice No.	Invoice Date	Gross Amount	Deduction TDS	Deduction Other	Net Amount
EMERGENCY ADV	24/08/2020	1200000	-	0	1200000.00



Note: "This is a system generated voucher, Signature is not required"



రసీదు(Receipt)
RECRUIT INDIA

26-08-2020

పెనుమూరు మండలం, చిన్నకలికిరి పి. విశాల, w/o గోవిందరాజులు అను నేను రిక్యట్ ఇండియా కాంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), AXIS BANK ద్వారా Demand Draft No: 044762 రూపంలో Dated: 25-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

visala
సంతకము





AXIS BANK LTD

IFS CODE - UTIB0000275

ISSUING BRANCH
A/C PAYEE ONLY

CHITTOOR (AF)

VALID FOR THREE MONTHS FROM THE DATE OF ISSUE

DATE
दिनांक 2 5 0 8 1 0
2 0
D D M M Y Y Y

On Demand Pay

मार्गे जाने पर

Rupees

रुपये

or order / या उनके आदेश पर

Two lakh only

₹ 2,00,000.00

OT TT OL W CC

DD. Sr.No. 4762

Purchaser: RECRUIT INDIA

275012100105

Payable at Par (BANK)

FOR VALUE RECEIVED

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S. Sandeep Kumar
AUTHORISED SIGNATORY
T. SANDEEP KUMAR

DRAWEE BANK AND BRANCH
अदा करता बैंक और शाखा

CODE NO.

Sr. Manager - Operations Head

EMP No. 39583

IS No. 12034

⑈044762⑈ 51721102⑈

EMP ID: 15016228

NAME: P. Visalakshi

Contract: Recruit India

రసీదు(Receipt)

26-08-2020

పెనుమూరు మండలం, చిన్నకలికిరి బి. ముత్తమ్మ, w/o జానకీరామన్ అను నేను రిక్యూట్ ఇండియా కాంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), AXIS BANK ద్వారా Demand Draft No: 044763 రూపంలో Dated: 25-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

P. S. S. S.
సంతకము



AXIS BANK LTD
 IFS CODE - UTBI000275
 *****ISSUING BRANCH
 A/C PAYEE ONLY

VALID FOR THREE MONTHS FROM THE DATE OF ISSUE
 DATE
 दिनांक 2 5 0 2 0
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CHITTOOR (AP)

On Demand Pay
 मांगे जाने पर
 Rupees
 रुपये

or order / या उनके आदेश पर

Two Lakh only

₹ 2,00,000.00

OT TT OL CC

DD. Sr.No. 44763

Purchaser: RECRUIT INDIA

27502100105

Payable at Par (B2K)

FOR VALUE RECEIVED

*****2,00,000.00

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FOR VALUE RECEIVED

*****2,00,000.00

27502100105

Payable at Par (B2K)

55-2340 P/c Sandeep Kumar

AUTHORIZED SIGNATORY
 AUTHORIZED SIGNATORY
 Please
 SANDEEP KUMAR

Sr. Manager - Operations Head
 EMP No.39583
 SS No.12034

DRAWEE BANK AND BRANCH
 बैंक और शाखा का कोड

AUTHORIZED SIGNATORY
 AUTHORIZED SIGNATORY
 Please

⑈044763⑈ 517211102⑈

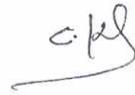
EMP ID: 1006299
 Name: B. mothyamma
 contract: Recruit India

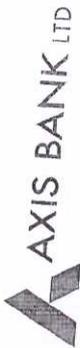
రసీదు(Receipt)

26-08-2020

పూతల పట్టు మండలం, M. బండపల్లి సి. కన్యాకుమారి, W/o దేవేంద్రన్ అను నేను రిక్యట్ ఇండియా కాంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 4,00,000 (అక్షరాలా నాలుగు లక్షల రూపాయలు మాత్రము), AXIS BANK ద్వారా Demand Draft No: 044764 రూపంలో Dated: 25-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

సంతకము





ISSUING BRANCH

IFS CODE - UTBX000275

VALID FOR THREE MONTHS FROM THE DATE OF ISSUE

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दिनांक

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On Demand Pay

मांगे जाने पर

Rupees

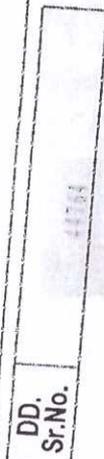
रुपये

or order / या उसके आदेश पर

DD. Sr.No.

₹

अवा करें



FOR VALUE RECEIVED

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T. SANDEEP KUMAR
 Sr. Manager - Operations Head
 AUTHORIZED SIGNATORY
 प्राधिकृत हस्ताक्षरकर्ता

DRAWEE BANK AND BRANCH
 अवा करने के लिए बैंक

CODE NO.

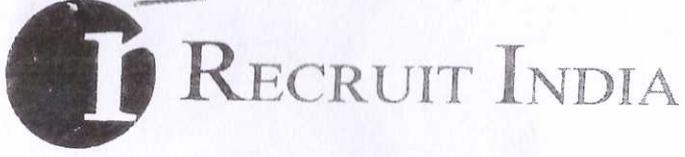
1044764 51721102

EMP No. 39533

SS No. 12034

Emp ID: 1006319

Name: C. Kanya Kumari



రసీదు(Receipt)

26-08-2020

పూతల పట్టు మండలం, M. బండపల్లి కే. అమ్మలు, w/o ఏలుమలై అను నేను రిక్యట్ ఇండియా కాంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 4,00,000 (అక్షరాలా నాలుగు లక్షల రూపాయలు మాత్రము), AXIS BANK ద్వారా Demand Draft No: 044765 రూపంలో Dated: 25-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

K. Lakshmi
సంతకము



HAP

Mugundhan - (Officer/HR/Chittoor) <mugundhan.r@hap.in>

Reg - EN CL Details & DD request

Mugundhan - (Officer/HR/Chittoor) <mugundhan.r@hap.in>
 To: enenterprisesctr@gmail.com
 Cc: "Prabhu - (Sr.DM/HR/Kolashanahalli)" <prabhu.k@hap.in>

Mon, Aug 24, 2020 at 9:22 AM

Dear sir,

PFB list of your labour, pl arrange to prepare the Demand Draft for the same mentioned below before tomorrow EOD.

SNO	NAME	WORK AREA	AGE	ADDRESS-1	ADDRESS-2	PHONE	CONTRACT NAME	VENDOR CODE	AMOUNT	REMARKS
1	Thenmai	Milk Packing	24	Chinnkalagivi	Pennuru	6302405744	EN ENTERPRISES	5609791	400000	Admitted @ Tirupathi VIMS
4	T.R. Reka	Milk Packing	30	Bandhapalli	Puthalapattu	7993498751	EN ENTERPRISES	5609791	200000	Admitted @ Chittoor GH
5	Manjula	Milk Packing	48	Chinnakalakiri	Penumuru	6300356861	EN ENTERPRISES	5609791	200000	Admitted @ Chittoor GH
6	Vijaya P	Curd Packing	44	Chinna Bandhapalli	Penumuru	6300356861	EN ENTERPRISES	5609791	200000	Admitted @ Chittoor GH
7	Malathi	Milk Packing	40	Chinnakalagiri	Penumuru	8106867197	EN ENTERPRISES	5609791	200000	Admitted @ Chittoor GH

For any clarification let me know

Regards

Mugundhan R

The image shows a handwritten signature in blue ink next to a circular purple stamp. The stamp contains the text "HATSUN AGRO PRODUCT LTD" around the perimeter and "CHITTOOR" in the center.

HAP

Mugundhan - (Officer/HR/Chittoor) <mugundhan.r@hap.in>

RI- CL Details & DD request

Mugundhan - (Officer/HR/Chittoor) <mugundhan.r@hap.in>
 To: Prem <prem@recruitindia.net>
 Cc: "Prabhu - (Sr.DM/HR/Kolashanahalli)" <prabhu.k@hap.in>

Mon, Aug 24, 2020 at 9:21 AM

Dear sir,

PFB list of your labour, pl arrange to prepare the Demand Draft for the same mentioned below before tomorrow EOD.

SNO	NAME	WORK AREA	AGE	ADDRESS-1	ADDRESS-2	PHONE	CONTRACT NAME	VENDOR CODE	AMOUNT	REMARKS
2	K.Ammulu	Curd Packing	35	M.bandhapalli	Puthalapattu	9000928300	RECRUIT INDIA	5608672	400000	Admitted @ Tirupathi VIMS
3	Kanniyakumari	Curd Packing	35	M. Bandhapalli	Puthalapattu	9398263610	RECRUIT INDIA	5608672	400000	Admitted @ Tirupathi VIMS
8	Visala	Curd Packing	37	Chinna Kalagiri	Penumuru	9052448034	RECRUIT INDIA	5608672	200000	Admitted @ Chittoor GH
9	Muthama	Curd Packing	48	chinnakalagiri	Penumuru	8328258990	RECRUIT INDIA	5608672	200000	Admitted @ Chittoor GH

For any clarification let me know

Regards

Mugundhan R



HATSUN AGRO PRODUCT LTD, CHITTOOR

CHITTOOR PLANT - CASUAL LABOURS DETAILS

SNO	NAME	WORK AREA	AGE	ADDRESS-1	ADDRESS-2	PHONE	CONTRACT NAME	EXGRATIA+LUMP SUM	REMARKS	Date of Admission	Date of Discharge
1	Thenmai	Milk Packing	24	Chinnakalagiri	Penuru	6302405744	EN ENTERPRISES	400000	Admitted @ Tirupathi VIMS	21.08.2020	22.08.2020
2	K. Ammu	Curd Packing	35	M. bandhapalli	Puthalapattu	9000928300	RECRUIT INDIA	400000	Admitted @ Tirupathi VIMS	21.08.2020	22.08.2020
3	Kanniyakumari	Curd Packing	35	M. Bandhapalli	Puthalapattu	9398263610	RECRUIT INDIA	400000	Admitted @ Tirupathi VIMS	21.08.2020	22.08.2020
4	T.R. Reka	Milk Packing	30	Bandhapalli	Puthalapattu	7993498751	EN ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
5	Manjula	Milk Packing	48	Chinnakalagiri	Penumuru	6300356861	EN ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
6	Vijaya P	Curd Packing	44	Chinna Bandhapalli	Penumuru	6300356861	EN ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	25.08.2020
7	Malathi	Milk Packing	40	Chinnakalagiri	Penumuru	8106867197	EN ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
8	Visala	Curd Packing	37	Chinna Kalagiri	Penumuru	9052448034	RECRUIT INDIA	200000	Admitted @ Chittoor GH	21.08.2020	25.08.2020
9	Muthama	Curd Packing	48	chinnakalagiri	Penumuru	8328258990	RECRUIT INDIA	200000	Admitted @ Chittoor GH	21.08.2020	25.08.2020
10	Vinu	Security	35	Chinnabandhapalli Vavil Trota	Puthalapattu	8985707147	SIS SECURITY SERVICE	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
11	Amrutha	Packing	25	bodireddy kanadriga	Chinna kalakri Puthalapattu	9885013343	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	25.08.2020
12	Valliyamal	Curd Packing	42	Chinnakalagiri	Penumuru	9985564347	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	25.08.2020
13	vasanthi	Curd Packing	34	Bandapalli	Puthalapattu	9676318115	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
14	Vijaya M	Milk Packing	38	Pethabandri Palli	Bandhapalli Puthalapattu	8722443216	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
								3400000			

[Handwritten Signature]



HATSUN AGRO PRODUCT LIMITED

Instrument Details

Batch Ref	: COR16196KMC0120200824103018	My-Product	: VENPAY
Inst. Ref	: 0005609158	Bank Product	: NEFT
Activation Date	: 24/08/2020	Debit A/C	: 04622970000030
Amount	: 8,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 462
UTR Sr No.	: KKBK202375041443	Inst MICR No.	:

Beneficiary Details

Beneficiary Code	:	Name	: SRIU ENTERPRISES
Bank	: 004	Address	:
Branch	: 517004289	Email	:
IFSC Code	: SBIN0020328	Mobile	:
Account	: 38303596778	Charge	: 0

Processing Details

Present Dt	: 24/08/2020	Debit Dt	: 24/08/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 10064380552020	Credit Ref	:
Credit Narration	:	Maker Dt	: 24/08/2020 10:33:32
Debit Ref	:	Checker 1 Date	:
Reject Remarks	:	Checker 2 Date	: 24/08/2020 10:46:27
Remarks	:	Sender Dt	: 24/08/2020
Maker	: BANKADMIN3	Cleared Dt	: 24/08/2020
Checker 1	:	Sent By	:
Checker 2	: Chandramogan		

Payment Details

Payment Details 1	:	Payment Details 3	: 10064380552020
Payment Details 2	: 0005609158	Payment Details 4	:

Enrichment Details

Invoice No.	Invoice Date	Gross Amount	Deduction TDS	Deduction Other	Net Amount
EMERGENCY ADV	24/08/2020	800000	-	0	800000.00



Note: "This is a system generated voucher, Signature is not required"

రసీదు(Receipt)

26-08-2020

పూతల పట్టు మండలం, M. బండపల్లి టి. వాసంతి, W/o సుబ్రహ్మణ్యం అను నేను SRIU ఎంట్రప్రైజెస్ కంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), STATE BANK OF INDIA ద్వారా Demand Draft No: 636518 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

సంతకము
T. వాసంతి

जारी करने वाला भारतीय स्टेट बैंक
 Issuing Branch: **MADAKALURUPATI**
 कोड नं. / CODE No: 20328
 Tel No. 0877-2220153

मांगद्राफ्ट
DEMAND DRAFT

Key: YILJIN
 Sr. No: 60829

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मांगे जाने पर **T VASANTHI** *****

ON DEMAND PAY
 Two Lakh Only

रुपये **RUPEES**

या उनके आदेश पर
 OR ORDER

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अदा करें ₹ 200000.00
 अंकित प्रमाण / VALUE RECEIVED

Key: YILJIN Sr. No: 60829
 M/s. SRIU ENTERPRISES

IOI 000509636518
 Name of Applicant

AMOUNT BELOW 200001(2/6)

भारतीय स्टेट बैंक

STATE BANK OF INDIA
 अदाकर्ता शाखा / DRAWEE BRANCH: PUTHALPATTU
 कोड नं. / CODE No: 05514

(Signature)
 Dy. Manager (Accts)
 SS No: P035
 20328

अधिकृत हस्ताक्षर
 AUTHORIZED SIGNATORY

कम्प्यूटर द्वारा मुद्रित होने पर भी वैध
 VALID ONLY IF COMPUTER PRINTED

1.50000-पूर्व अधिक के लिए के अधिकारित द्वारा प्रस्तावित होने वाले धरे।
 INSTRUMENTS FOR ₹ 1.50000 & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

⑈ 6 3 6 5 1 8 ⑈ 0 0 0 0 0 2 0 0 ⑈ 0 0 0 5 0 9 ⑈ 1 6

Name:- **G. Vasanthi**
 Contract:- **Sri Enterprises**

రసీదు(Receipt)

26-08-2020

పెనుమూరు మండలం, చిన్నకలికిరి కే. అమృత, W/o కుమారస్వామి అను నేను SRIU ఎంట్రప్రైజెస్ కాంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), STATE BANK OF INDIA ద్వారా Demand Draft No: 636516 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. వైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

12/08/2020

సంతకము

जारी करने वाले भारतीय स्टेट बैंक
State Bank of India
 Issuing Branch: MUNICIPAL ROAD, TIRUPATI
 कोड नं. / CODE No: 20328
 टेली. नं. / TEL No: 0877-2220153

मांगद्वारपत्र
DEMAND DRAFT

Key: SOJJIR
 Sr. No: 845359

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मांगे जाने पर AMRUTHA K *****

ON DEMAND PAY
 रुपये RUPEES Two Lakh Only

या अर्के आदेश पर
 OR ORDER

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अदा करें ₹ 200000.00

IOI 000509636516
 Name of Applicant
 Key: SOJJIR Sr. No: 845359
 M/s. SRIU ENTERPRISES

AMOUNT BELOW 200001(2/6)

रुपय प्राप्त / VALUE RECEIVED

भारतीय स्टेट बैंक
STATE BANK OF INDIA
 अदाकर्ता शाखा / DRAWEE BRANCH: PUTHALPATTU
 कोड नं. / CODE No: 06514

Hema
H. HEMA
 Dy. Manager (Accts)
 AUTHORIZED SIGNATORY
 SS No: P-11035

कंप्यूटर द्वारा मुद्रित होने पर ही वैध
 VALID ONLY IF COMPUTER PRINTED

केवल 3 महीने के लिए वैध
 VALID FOR 3 MONTHS ONLY

₹ 1,50,000/- एवं अधिक के लिए SBI शाखा को संपर्क करें।
 INSTRUMENTS FOR ₹ 1,50,000 & ABOVE ARE NOT VALID BY TWO OFFICERS

⑈636516⑈ 00002000⑈ 000509⑈ 16

Name: Amrutha k.
 Contact:- Sriu Enterprises

రసీదు(Receipt)

26-08-2020

పూతల పట్టు మండలం, M. బండపల్లి ఎం. విజయ, W/o Late మురళి అను నేను SRIU ఎంట్రప్రైజెస్ కంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), STATE BANK OF INDIA ద్వారా Demand Draft No: 636515 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

M విజయ
సంతకము

जारी करने वाले भारतीय स्टेट बैंक
 Issuing Branch: State Bank of India
 कोड नं. / CODE No: 20328 MUNICIPAL ROAD, TIRUPATI
 टेली नं. / TEL No: 0877-2220153

मांगे जाने पर VIJAYA M *****
 ON DEMAND PAY Two Lakh Only
 रुपये RUPEES

मांग ड्राफ्ट
DEMAND DRAFT

Key: VUCLN
 Sr. No: 313168

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या उनके आदेश पर
 OR ORDER

अवकाश ₹ 200000.00
 अमाउंट बिलो 200001(2)6
 ₹ 200000.00
 अमाउंट बिलो 200001(2)6
 मूल्य प्राप्त / VALUE RECEIVED

Key: VUCLN Sr. No: 313168
 M/s. SRIU ENTERPRISES

IOI 000509636515
 Name of Applicant

भारतीय स्टेट बैंक
 STATE BANK OF INDIA
 अदालत रोड / DRAWEE BRANCH: PUTHALPATTU
 कोड नं. / CODE No: 06514

कंप्यूटर द्वारा मुद्रित होने पर ही वैध
 VALID ONLY IF COMPUTER PRINTED
 केवल 3 महीने के लिए वैध
 VALID FOR 3 MONTHS ONLY

प्रमाणित हस्ताक्षर
 AUTHORIZED SIGNATURE
 P. HEMA
 SS No: P-11035
 SBT MUNICIPAL CORPORATION
 TIRUPATI
 MANAGER

₹ 1,50,000. एवं अधिक के लिखित दो अधिकारी द्वारा हस्ताक्षरित होने पर ही वैध है।
 INSTRUMENTS FOR ₹ 1,50,000. & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

⑈ 6 3 6 5 1 5 ⑈ 0 0 0 0 2 0 0 0 ⑈ 0 0 0 5 0 9 ⑈ 1 6

Name: Vijayam
 Contract: Sriu Enterprises

రసీదు(Receipt)

26-08-2020

పెనుమూరు మండలం, చిన్నకలికిరి ఎస్ వల్లియమ్మూళ్, W/o నాగరాజు అను నేను SRIU ఎంట్రప్రైజెస్ కాంట్రాక్టు(Contract) లో సాధారణ కార్మికురాలిగా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), STATE BANK OF INDIA ద్వారా Demand Draft No: 636517 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.

క.వల్లియమ్మ
సంతకము

जारी करने वाला बैंक भारतीय स्टेट बैंक
 Issuing Branch: **SHRI SRI ENTERPRISES BANK, CHITTOOR**
 कोड नं. / CODE No: 20328
 Tel No. 0877-2220153

MANPAL TECHNOLOGIES LIMITED, KARNATAKA / CTS-2019

मांगदृष्टपत्र
DEMAND DRAFT

Key: ROC-BOP
 Sr. No: 411221

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मांगे जानेपर **SVALLIYAMMA** *****
 ON DEMAND PAY

रुपये **RUPEES**
 Two Lakh Only

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या अके आदेश पर
 OR ORDER

अदा करें ₹ 200000.00

AMOUNT BELOW 2000001(2/16)

IOI 000509636517
 Name of Applicant
 Key: ROC-BOP Sr. No: 411221
 M/s. SRIU ENTERPRISES

भारतीय स्टेट बैंक

STATE BANK OF INDIA
 अदाकर्ता शाखा / DRAWEE BRANCH: CHITTOOR
 कोड नं. / CODE No: 00825

कम्प्यूटर द्वारा मुद्रित होने पर ही वैध
 VALID ONLY IF COMPUTER PRINTED

केवल 3 महीने के लिए वैध
 VALID FOR 3 MONTHS ONLY

प्राधिकृत हस्ताक्षरकर्ता
 AUTHORISED SIGNATORY

Dr. Manager (Accts)
 S. S. S. B. 1935

श्री मन्थली रोड, 203282
 श्रीमन्थली
 CHITTOOR
 BRANCH MANAGER

₹ 1.50,000/- से अधिक के निचयन दो अधिकारियों द्वारा हस्ताक्षरित होने पर ही वैध है।
 INSTRUMENTS FOR ₹ 1,50,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

⑈ 6 3 6 5 1 7 ⑈ 0 0 0 0 0 2 0 0 0 1 ⑈ 0 0 0 5 0 9 ⑈ 1 6

Name: S. Valliyamma
 Contract: Sriu Enterprises

HATSUN AGRO PRODUCT LIMITED

Instrument Details

Batch Ref	: COR16198KMG0120200824103018	My-Product	: VENPAY
Inst. Ref	: 0005608024	Bank Product	: NEFT
Activation Date	: 24/08/2020	Debit A/C	: 04622970000030
Amount	: 2,00,000.00	Coll. Branch	: 641
Drawee Branch	: 998	Print Branch	: 462
UTR Sr No.	: KKBK202375041442	Inst MICR No.	:

Beneficiary Details

Beneficiary Code	:	Name	: Security Intelligence Services In
Bank	: 229	Address	:
Branch	: ICI0000071	Email	: rohit1.kumar@sisindia.com, akdubey@sisindia.com
IFSC Code	: ICIC0000071	Mobile	: 7708770950
Account	: 007105001359	Charge	: 0

Processing Details

Present Dt	: 24/08/2020	Debit Dt	: 24/08/2020
Proc. Rate	: 1	Pay Loc	: MUMBAI
Debit Narration	: 10064380542020	Credit Ref	:
Credit Narration	:	Maker Dt	: 24/08/2020 10:33:32
Debit Ref	:	Checker 1 Date	:
Reject Remarks	:	Checker 2 Date	: 24/08/2020 10:46:27
Remarks	:	Sender Dt	: 24/08/2020
Maker	: BANKADMIN3	Cleared Dt	: 24/08/2020
Checker 1	:	Sent By	:
Checker 2	: Chandramogan		

Payment Details

Payment Details 1	:	Payment Details 3	: 10064380542020
Payment Details 2	: 0005608024	Payment Details 4	:

Enrichment Details

Invoice No.	Invoice Date	Gross Amount	Deduction TDS	Deduction Other	Net Amount
EMERGENCY ADV	24/08/2020	200000	-	0	200000.00



Note: "This is a system generated voucher, Signature is not required"

రసీదు(Receipt)

26-08-2020

పూతల పట్టు మండలం, చిన్న బండపల్లి సి. విను, W/o నాగరాజు అను నేను SIS Security service కాంట్రాక్టు(Contract) లో సాధారణ సెక్యూరిటీ గార్డ్ గా పనిచేస్తున్నాను. నేను ఈ దినమున అనగా 26-08-2020 తేదీన రూ. 2,00,000 (అక్షరాలా రెండు లక్షల రూపాయలు మాత్రము), ICICI BANK ద్వారా Demand Draft No: 500970 రూపంలో Dated: 24-08-2020 తీసుకున్నాను. పైన పేర్కొన్నదాన్ని స్వీకరించడము ఆనందంగా ఉన్నది.



సంతకము

A/C PAYEE ONLY
AICICI Bank

Drawee Branch: 16310 BELLUR
 DD No.: 500970
 C/VINU*****

VALID FOR THREE MONTHS ONLY
 DATE: 20 10 2010
 D M Y Y

ON DEMAND PAY
 TWO LAKH ONLY

RUPEES

₹ 2,00,000.00

Purchaser Name: SECURITY AND INTELLIGENCE SERVICES
 T-2/6, 3rd Above 2,00,000.00

2503DIKENPAY
 AICICI BANK LIMITED

Issuing Branch: _____
 Authorised Signatory: _____
 Please sign above

OR ORDER

FOR VALUE RECEIVED

Authorised Signatory: _____
 Please sign above

⑈ 500970⑈ 0002290001⑈ 002503⑈ ⑆⑆

Name: C. Vinu
Contract: 518 Agn94.